

**National Company Law Tribunal**

**Allahabad Bench**

CP NO. 194/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.12.2017

NAME OF THE COMPANY: Abhinva Gupta vs. Ajai Pratap Singh & Sons

SECTION OF THE COMPANIES ACT/I & B CODE: 241/242 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
----------------	-------------	--------------------	-----------------------	------------------

1.

2.

**CP No. 194/ALD/2017**

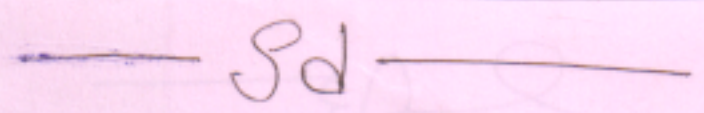
The present case is filed as a fresh case. None for the petitioner. The Registry is to make scrutiny of the case.

Meanwhile, the petitioner is directed to serve a notice on behalf this Tribunal to the respondent.

The matter to be listed on 6<sup>th</sup> February, 2018.

**Dated: 29.12.2017**

Typed by:  
Md. Zaid  
(Stenographer)



**H.P. Chaturvedi,  
Member (Judicial)**